

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	N. P. Nagalakshmi	EZON	R2 R1 } [Signature]
	K. BALAKRISHNAN for - M/s - GENIOWNT ASSOCIATES	Petitioner	K. [Signature]

ORDER

Counsels for both the parties present. The report has been received from the CS, and the same is placed on record. It has been submitted by the Counsel for the Petitioner that the CA has also submitted the report, which needs to be verified from the Registry. The parties may take the copy of the report from the Registry as per the rules, and file the objections on the next date of hearing. Put up on **18.07.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)